

COURT-I
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 181 of 2014 &
I.A. No. 296 of 2014

Dated : 15th December, 2014

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

India Wind Power Association & Anr. Appellant(s)

Versus

Madhya Pradesh Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. S.B. Upadhyay, Sr. Adv.
Mr. Matrugupta Mishra

Counsel for the Respondent(s) : Mr. Venkatesh
Mr. Anuj P. Agarwal for R-1
Mr. M.G. Ramachandran
Mr. Poorva Saigal,
Mr. Anushree Bardhan for R.2

ORDER

We have heard the learned counsel for parties for some time.

Post the matter for further hearing on **02.01.2015.**

(Rakesh Nath)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

Ts/pr